## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4848
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FUNDS UNDER CRF
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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is planning to monitor the spending of money allocated to States for implementation of road projects under the Central Road Fund (CRF) and those of the National Highways Authority of India (NHAI);
- (b) if so, the details thereof and the time by which a final decision is likely to be taken in this regard; and
- (c) if not, the steps taken by the Government to ensure proper utilisation of funds allocated to various State Governments under the scheme?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) The utilization of funds allocated to the National Highways Authority of India (NHAI) and States for implementation of road projects under the Central Road Fund (CRF) are monitored at various levels from time to time.

The release of funds from CRF to the States depends on the utilization of the released amount, submission of Utilization Certificates (UCs) and the progress of works. The progress of works and utilization of fund under CRF are monitored from time to time by the Ministry at various levels so as to ensure proper utilisation of funds allocated to the States.